

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF MARCH, 2017 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE :</b>												
1	RFA	80	2	0	1	0	0	0	0	0	1	81
2	MFA	4	0	0	0	0	0	0	0	0	0	4
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	20	1	0	0	0	0	0	0	0	0	21
5	FAO	7	0	0	0	0	0	0	0	0	0	7
6	ARB.P	9	1	0	0	0	4	0	0	0	4	6
7	ARB.A	1	0	0	0	0	0	0	0	0	0	1
8	MAT APPL	28	0	0	4	0	0	0	0	0	4	24
9	FA	22	3	0	3	0	0	0	0	0	3	22
10	MAC	211	15	0	0	0	16	0	0	19	35	191
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	22	1	0	0	0	1	0	0	0	1	22
13	LA.APPL	111	16	0	0	0	2	0	0	0	2	125
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	49	6	0	3	0	10	0	0	0	13	42
16	REV.PET	15	2	0	2	0	3	0	0	0	5	12
17	Tr.P(C)	4	1	0	0	0	2	0	0	0	2	3
18	CONT.CAS(C)	25	6	0	3	0	7	0	0	0	10	21
19	CONT.APPL(C)	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	1	0	0	0	0	1	0	0	0	1	0
22	WP(C)	1091	193	0	4	0	100	0	0	0	104	1180
23	WA	167	6	0	8	0	0	0	0	0	8	165
24	WP(C) (PIL)	19	0	0	3	0	0	0	0	0	3	16
25	WP(C) (CAT)	6	1	0	0	0	0	0	0	0	0	7
26	WP(C) (HC)	1	0	0	1	0	0	0	0	0	1	0
27	RSA/SA	144	3	0	0	0	4	0	0	0	4	143
28	SAO	2	0	0	0	0	0	0	0	0	0	2
29	EX.PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL.PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2039</b>	<b>257</b>	<b>0</b>	<b>32</b>	<b>0</b>	<b>150</b>	<b>0</b>	<b>0</b>	<b>19</b>	<b>201</b>	<b>2095</b>

<b>CIVIL (MISC) CASE :</b>												
31	CM.APPL	262	0	0	3	0	96	0	0	0	99	163
32	CAVEAT	1	0	0	1	0	0	0	0	0	1	0
<b>TOTAL</b>		<b>263</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>0</b>	<b>96</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>100</b>	<b>163</b>
<b>CRL. (MAIN) CASE :</b>												
33	CRL.A (J)	169	6	0	2	0	0	0	0	0	2	173
34	CRL.A	82	5	0	0	0	1	0	0	0	1	86
35	CRL.REV.P	82	10	0	0	0	9	0	0	0	9	83
36	CRL.PETN	33	14	0	0	0	11	0	0	0	11	36
37	CRL.LP	5	3	0	0	0	0	0	0	0	0	8
38	CRL(D)REF.	1	0	0	0	0	0	0	0	0	0	1
39	TRP(CRL)	0	1	0	0	0	0	0	0	0	0	1
40	WP(CRL)	5	1	0	2	0	0	0	0	0	2	4
41	CONT.CAS(CRL)	2	0	0	1	0	0	0	0	0	1	1
42	AB	0	8	0	0	0	4	0	0	0	4	4
43	BA	3	8	0	0	0	7	0	0	0	7	4
<b>TOTAL</b>		<b>382</b>	<b>56</b>	<b>0</b>	<b>5</b>	<b>0</b>	<b>32</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>37</b>	<b>401</b>
<b>CRL (MISC) CASE :</b>												
44	CRL.M.APPL	14	0	0	1	0	3	0	0	0	4	10
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>14</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>10</b>
<b>GRAND TOTAL</b>		<b>2698</b>	<b>313</b>	<b>0</b>	<b>42</b>	<b>0</b>	<b>281</b>	<b>0</b>	<b>0</b>	<b>19</b>	<b>342</b>	<b>2669</b>

**HIGH COURT OF TRIPURA, AGARTALA  
DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **MARCH, 2017** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES :</b>															
1	RFA	0	0	0	0	0	1	3	5	12	12	13	29	6	81
2	MFA	0	0	0	0	0	0	0	1	1	1	0	1	0	4
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	1	4	6	6	3	1	21
5	FAO	0	0	0	0	0	0	1	0	2	1	1	1	1	7
6	ARB.P	0	0	0	0	0	0	0	0	0	0	0	5	1	6
7	ARB.A	0	0	0	0	0	0	0	0	0	0	0	0	1	1
8	MAT APPL	0	0	0	0	0	0	1	1	2	2	6	10	2	24
9	FA	0	0	0	0	0	0	0	0	1	3	8	6	4	22
10	MAC	0	0	0	0	0	0	1	6	35	38	37	44	30	191
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	1	0	0	0	0	0	0	1	3	6	4	6	1	22
13	LA.APPL	0	0	0	0	0	1	1	7	21	22	34	18	21	125
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	0	2	27	13	42
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	8	4	12
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	3	3
18	CONT.CAS (C)	0	0	0	0	0	0	0	0	0	0	0	15	6	21
19	CONT.APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	WP (C)	1	1	1	2	3	6	17	20	37	96	134	522	340	1180
23	WA	0	0	0	0	0	0	0	5	2	15	15	116	12	165
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	1	6	6	3	16
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	1	0	2	2	2	7
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	0	0	2	2	0	2	5	2	7	34	41	40	8	143
28	SAO	0	0	0	0	0	0	0	0	0	0	1	1	0	2
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2</b>	<b>1</b>	<b>3</b>	<b>4</b>	<b>3</b>	<b>10</b>	<b>29</b>	<b>49</b>	<b>128</b>	<b>237</b>	<b>310</b>	<b>860</b>	<b>459</b>	<b>2095</b>

\*Fifty five WP(C) & WA cases and Crl.A(J) No. 31/2013 of Division Bench can not be listed as the Hon'ble puisne Judge can not hear these.

\*\*Cont.Cas (Crl.) No. 01/2013 has been sent to the Hon'ble Gauhati High Court.

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	TOTAL PENDENCY
<b>CIVIL (MISC) CASE</b>															
31	CM.APPL	0	0	0	0	0	0	6	9	18	71	59	0	0	163
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>6</b>	<b>9</b>	<b>18</b>	<b>71</b>	<b>59</b>	<b>0</b>	<b>0</b>	<b>163</b>
<b>CRL. (MAIN) CASE</b>															
33	CRL.A(J)	0	0	0	0	0	0	0	1	7	21	62	62	20	173
34	CRL.A	0	0	0	0	0	0	0	2	6	12	30	27	9	86
35	CRL.REV.P	0	0	0	0	0	2	0	4	0	3	23	39	12	83
36	CRL.PETN	0	0	0	0	0	0	0	11	2	3	3	6	11	36
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	4	4	8
38	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	1	0	0	1
39	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
40	WP(CRL)	0	0	0	0	0	0	0	0	0	1	0	1	2	4
41	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	1	0	0	0	0	1
42	AB	0	0	0	0	0	0	0	0	0	0	0	0	4	4
43	BA	0	0	0	0	0	0	0	0	0	0	1	1	2	4
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>18</b>	<b>16</b>	<b>40</b>	<b>120</b>	<b>140</b>	<b>65</b>	<b>401</b>
<b>CRL (MISC) CASE</b>															
44	CRL.M.APPL	0	0	0	0	0	0	0	1	3	2	4	0	0	10
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>3</b>	<b>2</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>10</b>
<b>GRAND TOTAL</b>		<b>2</b>	<b>1</b>	<b>3</b>	<b>4</b>	<b>3</b>	<b>12</b>	<b>35</b>	<b>77</b>	<b>165</b>	<b>350</b>	<b>493</b>	<b>1000</b>	<b>524</b>	<b>2669</b>